

	1980-81 (A/C)	1981-82 (A/C)	(Rs. crores) 1982-83 (R.E)
I. CENTRAL GOVERNMENT			
1. Development Expenditure	13,350	15,148	18,236
2. Total Expenditure	22,495	25,401	30,523
3. Item (1) as % of item (2)	59.3%	59.6%	59.7%
	1980-81 (A/C)	1981-82 (R.E)	1982-83 (B.E.)
II. STATE GOVERNMENTS			
1. Development Expenditure	15,961	17,884	18,946
2. Total Expenditure	22,770	24,873	26,482
3. Item (1) as % of item (2)	70.1%	71.9%	71.5%

The Reserve Bank Bulletin for September 1982 also gives the details of year-wise and state-wise break-up of expenditure of the States for these years.

The percentage of development expenditure to total both in respect of the Centre and the States as a whole, does not show any significant variation during the years 1980-81 to 1982-83.

Air link with Dhanbad by Vayudoot

1761. SHRI A.K. ROY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether his attention has been drawn to the news item in the 'Telegraph' of 12 October 1983, under the 'Caption "Vayudoot plans to cover 70' cities" which included Dhanbad also ;

(b) whether it is a fact that with the headquarters of many Central Government Organisations, the air link with Dhanbad has become very necessary and an aerodrome has been constructed on war footing for that ; and

(c) the probable date of extending Air Service to Dhanbad ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) Yes, Sir.

(b) and (c) No aerodrome has been constructed by the Central Government at Dhanbad. A landing strip has been made by the State Government. Introduction of air service to Dhanbad will depend upon the generation of sufficient traffic and the availability of requisite infra-structural facilities there.

Launching of Joint Research Programmes Between India and Australia

1762. SHRIMATI JAYANTI PATNAIK: Will the Minister of COMMERCE be pleased to state :

(a) whether India and Australia have launched some joint research programmes ;

(b) if so, the major areas of co-operation on which research work has been launched ; and

(b) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) Yes, Sir. India and Australia have launched some joint research projects.

(b) The major areas of cooperation are Earth Sciences, Agriculture Animal Sciences and Energy.

(c) The Department of Agricultural Research & Education, Govt. of India and the Department of Science & Technology,

Government of Australia have signed a Memorandum of Understanding on 19th July, 1983 for co-operation in the fields of research in Agriculture & Animal Science. The two parties will promote technical and scientific co-operation in these fields in conformity with the laws and regulations in force in their respective territories. These projects involve exchange of visits of scientists.

Foreign Exchange Released for Indian wire new Agencies Staffers Posted Abroad

1763. SHRI SURAJ BHAN :

SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of FINANCE be pleased to state :

(a) the foreign exchange released in each case for Indian Wire News Agencies' staffers posted in New York, London, Moscow and Beijing in 1980-81 ;

(b) the corresponding figures for each such staffer in 1981-82 and 1982-83 ; and

(c) the guidelines for releasing foreign exchange in such cases ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) to (c) The information is being collected and will be laid on the Table of the House.

R.B.I.'S Clarification Regarding Purchase of Shares by Swraj Paul

1764. SHRI SURAJ BHAN : Will the Minister of FINANCE be pleased to state :

(a) what are the Reserve Bank of India's clarifications which cleared the blockade of Rs. 1.07 crores of Shri Swraj Paul meant for purchase of DCM and Escorts shares ;

(b) the reactions in this regard of Federation of Indian Chamber of Commerce and Industry and other Indian industrial circles ;

(c) whether the Reserve Bank of India has now two guidelines for such investments one for those who invested before 2nd May 1983 and the other for later investments ; if so, what are they ; and

(d) what are the Reserve Bank of India checks related to his assurance that non-residents will not be allowed to take-over industries which have progressed under present managements ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) Presumably, the clarification referred to in the Question is the Press Release dated 17th September, 1983 issued by the Reserve Bank of India. A copy of the said Press Release is laid on the Table of the House. (Placed in Library. See No. LT 7127/83)

(b) According to the Press reports the reactions of the industrial circles and investors on the said Press Release were mixed.

(c) and (d) Attention is invited to para 2 of the attached Press Release. Investment made after 2nd May, 1983 will be subject to an overall ceiling of 5% of the total paid up equity capital/paid up value of each series of convertible debentures issue.

Airlifting of Maruti Cars by Indian Airline/ Air India

1765. SHRI SATISH AGARWAL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Indian Airlines/Air India have entered into a special preferential contract with Maruti Udyog Ltd. to airlift Maruti Cars in CKD/SKD condition to Delhi from Calcutta or other airports ;

(b) if so, the details of such contracts including preferential freight rates charged and extent of loss suffered by carriers ; and

(c) how many of such cars have been airlifted to Delhi Airport till date and how many are proposed to be airlifted in the future ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) No, Sir.

(b) and (c) Do not arise.

Excise Duties and other Taxes Levied on Tyres Manufactured by Dunlop Factory for Maruti

1766. SHRI SATISH AGARWAL :